

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 336
365(ND)/2017

IN THE MATTER OF:

Mr. Ashok Kumar Verma

.....APPLICANT/PETITIONER

Vs.

M/s. Baver Suspension Pvt. Ltd. & Ors.

.....RESPONDENT

SECTION

U/s 241/242

Order delivered on 04.09.2023

CORAM:

SHRI MANNI SANKARIAH SHANMUGA SUNDARAM, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Barun Kumar Sinha, Advocate.

For the Respondent : Mr. Mohit Nandwani & Pradeep Dhingra, Advocates.

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **20.10.2023.**

Sd/-
(Court Officer)